

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **03.07.2024** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No. 606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte. Ltd. Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd.	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana For Caveator
2.	Comp App (AT) (CH) No. 34/2024	John Frederick Powath & Anr. Vs Dhanam Publications Pvt. Ltd & 4 Ors.	Mr. Jagan Abraham	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	TA (AT) No. 246/2021 (CA (AT) (Ins) No. 873/2020)	Kamini Metalliks Private limited Vs Indian Renewable Energy Development Agency Limited & Anr.	Mr. Abhijeet Swaroop	Mr. T Ravichandran-R2
4.	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Pvt. Ltd. Vs Edelweiss Rural & Corporate Services Ltd.	Mr. Pranay Sohini	Mr.VV Sivakumar
5.	TA No. 126/2021 (Comp App (AT) No. 05/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL. Sinha	Ms. Annu Singh

6.	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No. 643/2021 For Stay IA No. 642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja, RP & Anr. WITH	Mr. P Raj Kumar Jhabakh	Mr. T Ravichandran R1 Mr. Shabbeer Ahmed-R2
7.	TA (AT) No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & 2 Ors WITH	Mr. Bhanu Gupta	Mr. T Ravichandran R1
8.	TA (AT) No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. T Ravichandran R1
9.	Comp App (AT) (CH) (Ins) No. 95/2024 For Exemption IA No. 262 & 264/2024 For Stay IA No.263/2024	Mr. Sudhir Bobba, Suspended Director of M/s Servomax Ltd. Vs TVN Enterprises rep by its partner Mr. Tadapalli Venkata Ramesh & Anr.	Mr. Saai Sudharsan	Ms. Himangini Sanghi- R1
10.	Comp App (AT) (CH) No.49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjana Rajagopalan	Mr. Pawan Jabakh- R1- R5 Mr. K. Moorthy R6- R8 Mr. V Mahesh, PCS R9

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) No. 100/2023 For Condone Delay IA No. 1264/2023 For Stay IA No. 1263/2023	Paul Joseph Vs M/s Bhagyodayam Company rep by Jinan KR & 4 Ors.	Mr. Ashok B Shenoy	Mr. Philip Mathew- R1
12.	Comp App (AT) (CH) (Ins) No. 25/2023 For Condone Delay IA No. 88/2023 To implead IA No. 149/2024	Avena Gudapati Vs Biogreen Papers Ltd	Mr. S Chidambaram, PCS	Mr. J Basava Raja Mr. Ujjwal Jain (For Impleadment)

13.	Comp App (AT) (CH) No. 57/2023 To dispense with IA No. 678/2023 For Stay IA No. 677/2023 Delay in representation IA No. 674 & 676/2023 Leave to file IA No. 675/2023 To implead IA No. 5/2024	The Tamil Nadu Sugarcane Farmers Association Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd.	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj M/s. Harsha Raj (For Impleadment)
14.	Comp App (AT) (CH) (Ins) No. 413/2023 For Condone Delay IA No. 1260/2023 For Exemption IA No. 1259 & 1261/2023 Delay in refiling IA No. 1258/2023	Gujarat Energy Transmission Corporation Ltd. Vs Liquidator of Lanco Infratech Ltd. & 2 Ors	Mr. Anal S. Shah	Mrs. Anuradha Bisani
15.	Comp App (AT) (CH) No. 11/2024 For Stay IA No. 170/2024	Springpeople Software Pvt. Ltd & 2 Ors. Vs Mr. Ravi Kaklasaria	Mr. Awanish Srivastava	Mr. RS Diwagar
16.	Comp App (AT) (CH) (Ins) No. 67/2024	Mr. Nagarajan Vs Mohalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd.	Mr. Rohan Rajasekharan	Mr. B Dhanaraj
17.	Comp App (AT) (CH) (Ins) No. 103/2024	Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors.	Mr. CV Shailandharan	Mr. Anand- R2 Mr. Menon-R2
18.	Comp App (AT) (CH) (Ins) No. 209/2024 For Direction IA No. 569/2024 For Condone Delay IA No. 570/2024	M/s. RVN Infra Pvt. Ltd. Rep by its Managing Director Sri. R Venkatramaiah Vs Sai Ramesh Kanuparthi, RP of Gayatri Projects Ltd. & Anr.	Mr. Pogulakonda Pratap	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of M/s Nagarjuna Oil Corporation Ltd.	Mr. Kairav Trivedi	Mr. S. Satish- R1 Mr. Raj Jhabakh-R2
20.	Comp App (AT) (CH) (Ins) No. 177/2021 For Condone Delay IA No. 361/2021 Leave to file IA No. 362/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad RP of Vaksh Steel Pvt. Ltd. & 2 Ors.	Mr. Adtihya Reddy	Ms. A Sandhya Rani- R1 Mr. Y Suryanarayana-R2 Mr. Shabeer Ahmed- R3
21.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd.	Mr. Ashutosh Kumar Mishra	Mr. BS Theerthesh
22.	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd	Mr. R Subramanian	M/s Shivakumar & Suresh
		WITH		
23.	Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023	Mr. V Nagarajan Vs ICICI Bank Ltd.	Mr.R Subramanian	M/s Shivakumar & Suresh
24.	Comp App (AT) (CH) (Ins) No. 186/2022 For Urgent Hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana
25.	Comp App (AT) (CH) (Ins) No. 217/2022 For Condone Delay IA No. 475/2022	Stressed Assets Stabilization Fund Vs SPISYS Limited	Mr. Varun Srinivasan	
26.	Comp App (AT) (CH) (Ins) No.268/2022 For Condone Delay IA No. 567/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Vs Manish Fashion World Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr.C.A. Subodh Kumar Agarwal, PCA- R1 Mr. GMK Raju- RP / R2

27.	Comp App (AT) (CH) (Ins) 390/2022	Canara Bank Vs M/s. DAAJ Hotels & Resorts Pvt. Ltd.	Mr. ML Ganesh	Mr. Abhishek Jenasenan
28.	Comp App (AT) (CH) (Ins) 02/2023 Additional docs. IA No. 02/2023	Srei Equipment Finance Ltd. Vs M/s. Vijay Engineering Equipment India Pvt. Ltd.	Mr. Anant Merathia	Mr. Thriyambak J Kannan
29.	Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No.120/2023 To implead IA No.634 & 635/2023	Nerella Hemanth Nagar Kumar Vs Pattabi Enterprises & Anr.	Mr. TK Bhaskar	Mr. Anirudh Suresh- R1 Mr. Pranava Charan- R2
30.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
31.	Comp App (AT) (CH) (Ins) No. 418/2023 Urgent listing IA No.1273/2023 For Stay IA No.1272/2023 To implead IA No. 178/2024	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4 Ms. Padmaja Kaul (For Impleadment)
32.	Comp App (AT) (CH) (Ins) No. 442/2023 Urgent listing IA No.1366/2023 For Stay IA No.1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2
33.	Comp App (AT) (CH) (Ins) No. 140/2024 For Stay IA No. 376/2024	Reichindia Pharma Ltd. Rep by its Managing Director Mr. Syam Sunder Chidara	Mr. CV Shailandhran	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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